

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

MP/ CP(IB) 11 of 2020

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2020**

**Name of the Company:**

Rajesh Ramesh Naphade  
V/s  
Shree Maheshwar Hydel Power Corporation  
Ltd

**Section:**

9 of the Insolvency and Bankruptcy Code

**ORDER**

Learned Counsel Mr. Kunal Viashnav appeared for the Operational Creditor.

Learned Counsel Mr. Arjun Sheth appeared for the Corporate Debtor.

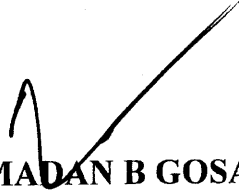
Learned PCS Mr. Umesh Ved appeared alongwith Learned Counsel Mr. Abhishek Puri for Entegra.

Learned Counsel Mr. Deepak Khurana appeared for PFC.

Matter to appear for hearing on 01.10.2020 at 2.30 p.m.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 11th day of September, 2020

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**